BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No. 04/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M.

Name	of the Company	Pradip Chowdhury & Or Ors.	sVs-Andaman Wood Produc	ts (India) Pvt. Ltd. &
Under Section		397/398		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

M.K. Seal.

Pe Litimany

15/11/7

## ORDER

Ld. Counsel for the petitioner is present. No one is present from the respondents' side.

Ld. Counsel for the petitioner made a request that time may further be given for filing rejoinder. Prayer is allowed subject to payment of Rs.5000/- to the Prime Minister Relief Fund. Rejoinder may be filed within 10 days with a copy in advance to the opposite parties.

List on 08/01/2018.

(Jinan K.R.)

Member (J)

Sd

(Vijai Pratap Singh) Member (J)